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ITEM NO.101(PH) COURT NO.2 SECTION XVII
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 2649/2016

SRI MAIREMBAM PRITHVIRAJ @ PRITHIBIRAJ SINGH Appellant(s)
VERSUS

SHRI PUKHREM SHARATCHANDRA SINGH Respondent(s)
(With office report)

WITH
C.A. No. 2829/2016
(With appln.(s) for bringing on record additional documents and
Office Report)

Date : 06/10/2016 These appeals were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. V. Giri, Sr. Adv.
In CA 2649/2016 & Mr. Sapam Biswajit Meitei, Adv.
rr in CA 2829/2016 Mr. Naresh Kumar Gaur, Adv.
Mr. Manav Vohra, Adv.

Ms. Punam Kumari, Adv.

For Appellant(s) Ms. Meenakshi Arora, Sr. Adv.
In CA 2829/2016 & Mr. Lenin Hijam, Adv.
Rr in CA 2649/2016 Mr. Vasav A., Adv.
Mr. Rahul Joshi, Adv.
Mr. A.D. Tamboli, Adv.
Mr. S. Gowthaman, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ms. Meenakshi Arora, learned senior counsel
resumed her submissions on 11:00 a.m. and concluded
at 11:20 a.m. Thereafter, Mr. V.Giri, learned senior

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counsel started his submissions in rejoinder and
concluded at 12:45 p.m. Then, Ms. Meenakshi
Arora, learned senior counsel argued for five
minutes.

Hearing concluded. Judgment reserved.

[Charanjeet Kaur]

[Sneh Bala Mehra]

A.R.-cum-P.S.

Assistant Registrar